

22.08.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

None for accused.

Matter has been taken up through video conference. This matter is listed for recording of P.E. As per the notification no.26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi proceedings in the present case for recording evidence cannot be carried out through video conference.

Accordingly, matter is being adjourned to 17.09.2020 for P.E. Notice be issued in e-form to accused as well as his counsel for appearance on next date of hearing in physical court or through video conference as the case may be.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
22.08.2020

CBI vs. P.Sasi
CC No.36/2019

22.08.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

None for accused.

Matter has been taken up through video conference. This matter is listed for recording of P.E. As per the notification no.26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi proceedings in the present case for recording evidence cannot be carried out through video conference.

Accordingly, matter is being adjourned to 17.09.2020 for P.E. Notice be issued in e-form to accused as well as his counsel for appearance on next date of hearing in physical court or through video conference as the case may be.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
22.08.2020

CBI vs. Rajiv Kumar & Ors.
CC No.37/2019

22.08.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

None for convict.

Matter has been taken up through video conference.

Matter is taken up upon receipt of order dated 18.08.2020 passed by Hon'ble High Court of Delhi in CrI.A. No.401/2020 preferred by convict/appellant Alka Devi. In the present case, judgment of conviction was passed by this court on 22.07.2020 against five convicts including convict Alka Devi. Vide order dated 23.07.2020, sentence awarded to the convict/appellant Alka Devi was suspended uptill 22.08.2020. As per above order of Hon'ble High Court of Delhi, interim bail granted to convict Alka Devi has been extended uptill 03.09.2020.

Therefore, put up this matter on 03.09.2020 to await for further orders of Hon'ble High Court.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
22.08.2020